

by Government under this head in a year, month-wise;

(b) whether Central and State Governments grant Swatantrata Sainik Samman Pension separately;

(c) if so, the total number of freedom fighters receiving pension from Central and State Governments, separately, at present; and

(d) the extent to which number of pensioners has increased during each of the last three years and the total amount given as pension by Government every year ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (d) A statement is enclosed.

Statement

During the 25th anniversary (Silver Jubilee Year) of Independence, a Central Scheme for the grant of pension to freedom fighters and their families from Central Revenues was introduced w.e.f. 15th August, 1972 by the Government of India. The Scheme provided for grant of pension @ Rs. 200/- p.m. to a living freedom fighter and from Rs. 100/- p.m. to Rs. 200/- p.m. to the widows of deceased freedom fighters depending on the number of unmarried and unemployed daughters. The Scheme was renamed as Swatantrata Sainik Samman Pension Scheme w.e.f. 1.8.1980 when the quantum of pension was increased from Rs. 200/- to 300/- p.m. An outlay of Rs. 91.27 lakhs was made for implementation of the Scheme during 1972-73.

Apart from the Swatantrata Sainik Samman Pension Scheme at the Central level, many of the State Governments/UT Administrations have formulated their own pension schemes for freedom fighters.

1,38,352 persons have been granted pension under Swatantrata Sainik Samman Pension Scheme upto 31st March, 1986. Information regarding the number of freedom fighters who are in receipt of

pension from State Govts/UT Administrations is not available with the Central Government.

During the financial year, 1983-84, 1984-85 and 1985-86, 3,279, 3,458 and 5,493 persons have been granted pension respectively. An amount of Rs. 33 crores was spent during each of the years 1983-84 and 1984-85. Information regarding amount of expenditure incurred during 1985-86 has not yet been received from Accountant General. However, as the quantum of pension was increased to Rs. 500/- p.m. from 1.6.1985, expenditure during the year 1985-86 is likely to be of the order of Rs. 54 crores.

[English]

Contracts in M.E.S.

6817. SHRI MOOL CHAND DAGA: Will the Minister of DEFENCE be pleased to state :

(a) number of cases in which each item of stores issued to the contractor was more than 10 per cent of the actual requirements in M.E.S. Offices in Metropolitan cities during the last three years;

(b) whether such excess items were subsequently taken back or charged for, yearly figures; and

(c) the circumstances under which such bad practice is followed, what action has been taken against the delinquent officers to plug the loophole and with what results?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c) Information is being collected.

Supply of electronic components at international prices

6818. SHRI SATYENDRA NARAYAN SINHA : Will the PRIME MINISTER be pleased to state :

(a) whether Department of Electropics has proposed that raw materials for

electronic components should be made available to component manufacturers at or near international price;

(b) if so, whether this proposal is being implemented;

(c) if not, whether Government have any proposal to get such components manufactured at or near international prices;

(d) whether manufacturers' associations have made any representation in this regard; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) The proposal is under consideration of the Government.

(c) Does not arise.

(d) Yes, Sir.

(e) In August, 1983 a package of concessions was given to the electronics industry, which included reduction in the import duty on various raw materials and piece parts used by the electronics components industry. The list, however, was not a comprehensive one. Based on detailed discussions with the industry, a significantly enlarged list of raw materials and piece parts consisting of various inputs needed by the electronic components industry is under consideration of the Government.

Electronic Industry in Haryana

6819. SHRI CHIRANJI LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to

establish an undertaking for electronics in the State of Haryana; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) 1. A Bharat Electronics Ltd. unit at Puchkula is being established for manufacturing Electronic equipment for Defence and Communication.

2. There is a proposal under consideration of Haryana Government for setting up an Electronic Estate in Gurgaon.

3. Further, during the year 1985, 8 industrial licences, 26 letters of intent were issued for setting up of Electronic units in Haryana. 7 Units were also registered by STA for setting up units in Haryana in 1985. The items covered were TV, EPABX, Telephone, Computers, Components and Instruments.

Display of various models of GTX engine in International Trade Fair

6820. SHRI AMAL DATTA : Will the Minister of DEFENCE be pleased to state :

(a) whether various models of GTX engines developed by GTRE, Bangalore have been displayed and also demonstrated at India International Trade Fair in 1984 and at Nehru Centre, Bombay;

(b) whether the equipment/technical details are regarded as secret; .

(c) if so, how these items could be publicly displayed and explained; and